IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-120/ND/2017

IN THE MATTER OF:

M/s. Megha Airways Ltd with Mega Cororation Ltd.

... PETITIONER

SECTION:

Under Section 230-232

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)
For the Petitioner/Applicant :

Mr. Mukesh Sukhija, Advocate

For the Respondents

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ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017